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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14.12.2017

O.A./260/532/2016
FOR FURTHER ORDER

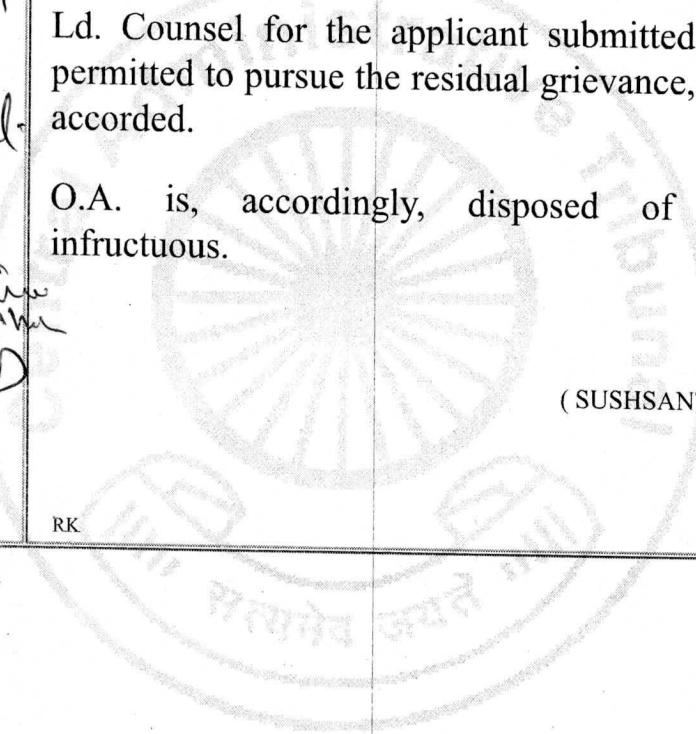
J BHUE
-V/S-
ALL INDIA RADIO

ITEM NO:30

FOR APPLICANTS(S) Adv. : Ms. S. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. S.B.Mohanty

Notes of The Registry	Order of The Tribunal
<p>Free copy of order dt. 14-12-17 given to both counsel. Patra 19/12/2016 SOJ</p>	<p>Ld. Counsel for the Respondents submitted that the prayer of the applicant has become infructuous by efflux of time since the successor has joined.</p> <p>Ld. Counsel for the applicant submitted that she may be permitted to pursue the residual grievance, if any. Permission accorded.</p> <p>O.A. is, accordingly, disposed of having become infructuous.</p> <p style="text-align: right;">RK</p>


 (SUSHANTA KUMAR PATTNAIK)
 MEMBER (J)